NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE MEMBER BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB)No.171/09/HDB/2017	
NAME OF THE APPLICANT/PETITIONER	Varnika Industries Private Limited	
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited	
UNDER SECTION	9 of IBC, 2016	

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			1

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Danai Knalka

I RP/ Compound Secretary A EHGOLETER

ORDER

Heard, Shri Pavan Kankani, IRP/PCS, Ld. PCS for the Petitioner and Shri K.Ravi Chandra Mohan, Ld. Counsel for the Respondent.

The IRP is submitting compliance report by the next date of hearing i.e. on 24-11-2017.

Case is posted to 24-11-2017.

Maa